

pals working on deputation in various Navodaya Vidyalayas have been repatriated to their parent offices during the current year 1989-90.

(b) The main grounds for their repatriation are either their own requests or administrative expediency.

Essential qualifications for the post of principal in Senior Secondary Schools and in K.V.S.

1861. SHRI VISHWASRAO RAMRAO PATIL:

DR. NARREDDY THULASI REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are the essential qualifications for the post of Principals in Senior Secondary Schools of Delhi Administration and in the Kendriya Vidyalaya Sangathan;

(b) whether All India Kendriya Vidyalaya Teachers Association has demanded a parity between the two; and

(c) if so, what is the reaction of the Sangathan thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) A statement is attached. (See below).

(b) No, Sir.

(c) Does not arise.

Statement

I. Essential qualifications for the post of Principal in Sr. Secondary Schools in Delhi Administration are as below:

(i) At least second class Master's degree from a recognised University or equivalent.

(ii) Degree in Teaching Education from a recognised University or equivalent.

(iii) 10 Years experience of teaching in a High or Hr. Secondary School or an intermediate College.

II. Essential qualifications for the post of Principal in Kendriya Vidyalayas are as below:

(i) At least 2nd class Master's Degree (45 per cent marks and above considered as equivalent) in Mathematics, Physics, Chemistry, Zoology, Botany, English, Hindi, Sanskrit, History, Geography, Commerce or Economics.

(ii) A degree or Post Graduate Degree/Diploma in Teaching Education.

(iii) At least 10 Years educational experience including atleast 7 years teaching experience at Senior Secondary or Higher levels in recognised institutions and minimum of 3 years experience in educational administration.

Preparation of code for professional ethics by UGC

1862. SHRI GURUDAS DAS GUPTA:
SHRI N. E. BALARAM:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that University Grants Commission has prepared a Code of professional ethics for University and College teachers;

(b) if so, what are the salient features thereof;

(c) whether the UGC had any consultation with the teachers' representatives in this regard before finalisation of the Code, if so, what are the details thereof; and

(d) whether it is also a fact that a large section of Delhi University teachers has criticised this code of ethics; if so, what is the Government's reaction thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P.